

noticed on M.V. "Andamans". Since this vessel was a repeat of "Andamans" the order was cancelled.

New Delhi Municipal Committee Arrears

*457. Shri Rajendra Singh: Will the Minister of Health be pleased to state—

(a) whether it is a fact that arrears of New Delhi Municipal Committee in respect of electricity and water supply have recently mounted up considerably,

(b) if so, the total amount of arrears accumulated, and

(c) the reasons for such outstanding arrears?

The Minister of Health (Shri Kar-markar): (a) and (b) Yes, Sir The New Delhi Municipal Committee have reported that arrears on account of electricity and water supply due on the 31st December, 1958 stood at Rs 33,20,000

(c) A statement is laid on the Table of the Lok Sabha [See Appendix I, annexure No 121]

Conference on Industrial and Occupational Health

*458 Shri Tangamani. Will the Minister of Health be pleased to state the steps, if any, taken to implement the decision of South East Asian Regional Conference on Industrial and Occupational Health?

The Minister of Health (Shri Kar-markar): The recommendations of the WHO ILO Conference on Industrial and Occupational Health held in Calcutta in November-December, 1958 are awaited and will be considered on receipt

Nagarjunasagar Project

*459. { Shri Nagi Reddy:
Shri Ramam:

Will the Minister of Irrigation and Power be pleased to state

(a) the number of tunnels that are to be constructed for the right bank canal of the Nagarjunasagar Project,

(b) what would be the capacity of the tunnels;

(c) the estimated cost of the same;

(d) whether the Government of Andhra Pradesh have suggested bigger tunnels with a capacity to carry 21,000 cusecs of water, and

(e) if so, whether the Centre has accepted the same?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Three.

(b) One of 11,000 cusecs and two of 10,000 cusecs each

(c) Rs 146 crores approximately for all the three tunnels

(d) Though the joint project report submitted by the Andhra and Hyderabad Governments in 1954 provided for a head-discharge of 21,000 cusecs, the project as accepted by the Government of India in 1955 for inclusion in the Plan provided for a head discharge of 11,000 cusecs only. The Government of Andhra Pradesh have not since suggested any increase in the size of the canals,

(e) Does not arise

हिमाचल प्रदेश में भूमि का कटाव

*४६० { भी पत्र देव :
भी सं० च० सामन्त :

क्या साक्ष और कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि हिमाचल प्रदेश में और विशेषतः चम्बा जिले में भूमि का कटाव बहुत अधिक हो रहा है, और

(ख) यदि हा, तो इस सम्बन्ध में अब तक क्या कार्यवाही की गयी है अथवा करने का विचार है ?

साक्ष और कृषि मंत्री (भी सं० प्र० जैन) (क) हिमालय रीजन (Region) में होने के कारण इस क्षेत्र में अधिक कटाव होने है ।